

**Information note to the Press (Press Release No. 69/2012)**

**For Immediate Release**

**TELECOM REGULATORY AUTHORITY OF INDIA**

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**Extension of Last Date to receive comments on Consultation Paper on “Amendment in the ISP Licence Agreement for incorporating the terms and conditions mentioned in Notice Inviting Applications (NIA) dated 25.12.2010 for use of Broadband Wireless Access (BWA) spectrum”.**

New Delhi, 27<sup>th</sup> March, 2012: Telecom Regulatory Authority of India (TRAI) had invited comments of stakeholders for consultation on “Amendment in the ISP Licence Agreement for incorporating the terms and conditions mentioned in Notice Inviting Applications (NIA) dated 25.12.2010 for use of Broadband Wireless Access (BWA) spectrum” on 15<sup>th</sup> March, 2012. The last date for receiving comments was fixed as 26<sup>th</sup> March, 2012.

Some stakeholders have requested for further extension of time for sending their comments. In view of this, the Authority has decided to extend the last date for submission of written comments by all stakeholders upto 3<sup>rd</sup> April, 2012. Stakeholders are requested to submit their comments before this date preferably in electronic form at [advbbpa@traai.gov.in](mailto:advbbpa@traai.gov.in) or [bbpa@traai.gov.in](mailto:bbpa@traai.gov.in).

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